

(24)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/158/CAA/2017

PETITION NUMBER :

NAME OF THE TRANSFEROR : BLUSHING CHERRY PVT LTD

NAME OF THE TRANSFERRE : GREEN GOODNESS ENTERPRISES PVT LTD

UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
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M/s .K. RAMASAMY
G. V. Mohan Kumar

Counsel for Petitioner

G. V. Mohan Kumar

ORDER

Counsel for the applicant present and made submissions. Order is reserved.

-Sel-
K Anantha Padmanabha Swamy
Member (Judicial)